

(1893) 09 MAD CK 0017
In the Madras High Court

Ayya Patter

APPELLANT

Vs

Kalyani Amma

RESPONDENT

Date of Decision : 20-09-1893

Acts Referred:

Citation : (1893) 09 MAD CK 0017

Judgement

1. As the facts are found, there is no doubt that the order is right. There is no foundation for the suggestion that the law enacted by the Code does not apply to Malabar. The petition is dismissed.
2. Ordered accordingly.